THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): (a) and (b) Yes, Sir.

(c) The findings of the inspection are as under:-

- 1. Vendors deployed in the Coca-Cola kiosk were without medical certificates and Identity Cards.
- 2 Staffs were not wearing proper uniform.
- 3. Stalls were using more than allocated space by stacking water bottles, cartons etc.
- 4. Unbranded and unpacked items were sold.
- 5. Rate list was not displayed.
- 6. Sale of unapproved brand of Packaged Drinking Water.

(d) On account of the above findings all the four Automatic Vending Machines (AVM) kiosks operated by M/s Hindustan Coco-Cola Beverages Pvt. Ltd., were closed down and notice was served to the licensee to rectify the deficiencies immediately.

## DMU passenger train

2131. KUMAR DEEPAK DAS: Will the Minister of RAILWAYS be pleased to state:

(a) the number of DMU passenger trains running in the country; and

(b) whether there is any proposal for DMU passenger train in Assam?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU): (a) At present, there are 347 Diesel Multiple Unit (DMU) passenger services on Indian Railways.

(b) No, Sir.

## Anti-collision device

## †2132. DR. MURLI MANOHAR JOSHI: SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that in order to prevent train accidents, Government have decided to install anti-collision device across the entire railway network in the country;

(b) if so, the estimate regarding total number of devices required for the implementation of this scheme;

<sup>&</sup>lt;sup>†</sup>Original notice of the question was received in Hindi.